

**NATIONAL COMPANY LAW TRIBUNAL
GUWAHATI BENCH
GUWAHATI**

ORDER SHEET OF THE HEARING ON 12th APRIL, 2024, 10:30 A.M.

**IA (IBC)/42/GB/2024
In CP (IB)/21/GB/2021**

**Present: 1. Hon'ble Member (Judicial), Shri H.V. Subba Rao
2. Hon'ble Member (Technical), Shri Satya Ranjan Prasad**

IN THE MATTER OF	Indian Bank Vs M/S Guwahati Construction Pvt. Ltd.
UNDER SECTION	U/s 7 of IBC

For Petitioner (s)	: Mr. N. Goenka, Adv. for Liquidator	}	IA (IBC)/42/GB/2024
For Respondent (s)	:		

ORDER

Mr. N. Goenka, Ld. Counsel appears on behalf of the Liquidator and seeks oral permission to withdraw the above application as the same has become infructuous on account of the bidder withdrawing from the bid. Permission is granted and the IA is **disposed of as withdrawn**.

Sd/-
Satya Ranjan Prasad
Member (Technical)

Sd/-
H.V. Subba Rao
Member (Judicial)